

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Civil Contempt Petition No.200/00025/2019**  
*(in O.A. No.4/2012)*

Jabalpur, this Wednesday, the 27<sup>th</sup> day of November, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Yatish Kanungo  
S/o Shri Yashwantrao Kanungo  
Aged about 37 years  
Post SSSA  
R/o 101 Vineet Kunj,  
Near Anupam Hospital  
Kolar Road, Bhopal (M.P.)

**-Applicant**

(By Advocate-**Shri S.K. Nandy**)

**V e r s u s**

Shri Sunil Barathwal IAS  
Chief Central Provident Fund Commissioner  
Employees Provident Fund Organization  
Ministry of Labour,  
Govt. of India  
Head Office Bhavishya Nidhi Bhawan  
14 Bhikaji Kama Place,  
New Delhi 110066

**- Respondent**

(By Advocate-**Shri Arun Soni**)

**O R D E R (Oral)****By Navin Tandon, AM:-**

This Contempt Petition has been filed by the petitioner for not complying with the order of this Tribunal dated 07.02.2018 passed in O.A. No.200/00004/2012.

**2.** Learned counsel for the petitioner submits that the said order of this Tribunal has been complied with. Therefore, this Contempt Petition may be closed.

**3.** Accordingly, this Contempt Petition is closed. Notices discharged.

**(Ramesh Singh Thakur)  
Judicial Member**

**(Navin Tandon)  
Administrative Member**

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